

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P.(S) No.1484 of 2020**

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**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**  
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**12/09.07.2020**      Heard through V.C.

- 2.**            Mr. A.K. Sahni, learned counsel for the petitioner submits that he has filed a supplementary affidavit on 6<sup>th</sup> July, 2020.
- 3.**            Office is directed to verify and proceed.
- 4.**            Learned S.C.III is appearing for the State.
- 5.**            Put up this case on 16<sup>th</sup> July, 2020.

**(Deepak Roshan, J.)**

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